MINISTRY OF WOMEN AND CHILD DEVELOPMENT

NOTIFICATION

New Delhi, the 16th March, 2006

S.O. 353(E).—In pursuance of Sub-section (2) of Section 4 of the National Commission for Women Act, 1990, the Government of India accepts the resignation tendered by Ms. Sushila Tiriya as Member of the National Commission for Women with effect from 16th March, 2006.

PARUL DEBI DAS, Jt. Secy.

[No. 9-15/2005-WW]